

Calcutta High Court (Appellate Side)

Scrutiny List From 30-07-2021 To 30-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	COT	28/2021	SUBHRA NANDI (DEHAZRA) AND ORS	SANDIP BANDYOPADHYAY	20-08-2021	1) SERVICE NOTICE UPON CROSS RESPONDENT/ APPELLANT IS NOT PROVIDED
2	CRM	5110/2021	SONU TIWARI@ SONU KUMAR TIWARI	BAIDURYA GHOSAL	20-08-2021	SIGNATURE OF THE PETITIONER IS NOT PRESENT ON THE ID PROOF.
3	CRM	5121/2021	BISHWANATH BAGCHI	Srimoyee Mukherjee	20-08-2021	NOTARIAL STAMP IS NOT PRESENT ON THE ID PROOF.
4	CRM	5126/2021	JAKIR SK AND ORS	KARABI ROY	20-08-2021	THE MOBILE NO OF THE PETITIONER IS INCOMPLETE.
5	CRM	5127/2021	SANKARI KUMBHAKAR AND ANR	OISANI MUKHERJEE	20-08-2021	NOTARIAL STAMP IS NOT PRESENT ON THE ID PROOF.
6	CRR	1548/2021	SANJIT MAHATO	KASHISWAR GHOSAL	20-08-2021	1. SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE NOT ATTACHED WITH THE FILE.
7	CRR	1555/2021	RAJU BARMAN AND ANR	ABHIJIT SARKAR	20-08-2021	1) SUBJECT CATEGORY CODE IS WRONGLY WRITTEN IN THE PRESENTATION FORM.
8	MAT	738/2021	IDFC FIRST BANK LTD AND ANR	AMAR SINGH	20-08-2021	1) MEMO OF APPEAL OF FIRST JUDGE'S COPY IS NOT MENTIONED IN THE LIST OF DOCUMENTS. 2) ADVOCATE SIGNATURE IS MISSING IN THE SECOND JUDGE'S COPY.
9	MAT	740/2021	PRASENJIT SAMANTA	ANJAN BHATTACHARYA	20-08-2021	1) MEMO OF APPEAL OF HONBLE SECOND JUDGE'S COPY IS NOT WRITTEN IN LIST OF DOCUMENTS OF BOTH THE PETITION.
10	RVW	90/2021	RANJAN PATRA AND ORS	MARIA RAHAMAN	20-08-2021	1) LIST OF DOCUMENTS IS NOT PROVIDED.
11	WPA	12167/2021	SHOBHA KARMAKAR	ASHOK HALDER	20-08-2021	1. PIN CODE NO IS NOT PRESENT IN THE ADDRESS OF RESPONDENT NO 4. 2. ADVOCATE WELFARE LOGO IS NOT PRESENT.
12	WPA	12184/2021	HATIGOR SOLUTIONS PRIVATE LIMITED AND ANR	AASISH CHOUDHURY	20-08-2021	1) INAPPROPRIATE VAKALATNAMA IS PROVIDED
13	WPA	12185/2021	KANHA GARDENS PRIVATE LIMITED AND ANOTHER	AASISH CHOUDHURY	20-08-2021	1) INAPPROPRIATE VAKALATNAMA IS PROVIDED.
14	WPA	12186/2021	SPGI HOLDINGS PRIVATE LIMITED AND ANOTHER	ASISH CHOUDHURY	20-08-2021	1) INAPPROPRIATE VAKALATNAMA IS PROVIDED.
15	WPA	12192/2021	PHOENIX TEA AND AGRICULTURAL FARM PRIVATE LIMITED AND ANR	AASISH CHOUDHURY	20-08-2021	1) INAPPROPRIATE VAKALATNAMA IS PROVIDED.

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16	WPA	12193/2021	PARTH AGRO FARM PRIVATE LIMITED AND ANR	AASISH CHOUDHURY	20-08-2021	1) INCOMPLETE VAKALATNAMA IS PROVIDED.
17	WPA	12249/2021	MENAKRANI MAJUMDAR	SOMNATH DE	20-08-2021	1) SHORT LIST OF DATES IS NOT PROVIDED.
18	WPA	12251/2021	PIJUSH KANTI DUTTA ROY	SOURAV MONDAL	20-08-2021	1.LIST OF DATES AND SYNOPSIS ARE CONTAINING MORE THAN TWO PAGES.
19	WPA	12265/2021	DEBDAS BHATTACHARYA	NILENDRA NARAYAN ROY	20-08-2021	1. MOBILE PH. NO. OF THE PETITIONER IS MISSING.
20	WPA	12269/2021	SUJIT KR GHOSH	ABHIJIT SARKAR	20-08-2021	1. PIN CODE OF ADDRESS OF THE RESPONDENT NO. 1 AND FULL ADDRESS OF THE RESPONDENT NO. 2 ARE MISSING.
21	WPA	12285/2021	STATE BANK OF INDIA AND ANR	INDRAJIT BHATTACHARJEE	20-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).

Printed On 30-07-2021